

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3858
ANSWERED ON 21.12.2021

HYBRID AND ELECTRIC VEHICLES

3858. SHRI CHANDESHWAR PRASAD:

Will the Minister of HEAVY INDUSTRIES **भारी उद्योग मंत्री** be pleased to state:

- (a) the details and the percentage of personal vehicles which are hybrid or electric and currently in use, State-wise including the State of Bihar; and
- (b) the steps being taken by the Government to promote adoption of hybrid and electric vehicles among the public?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): Sir, as per the e-vahan portal (Ministry of Road Transport and Highways), the detailed list of electric vehicles and total vehicles on roads, state/UT-wise including Bihar is at ANNEXURE.

(b): Sir, in order to promote the use of electric vehicles in the country including Bihar, the Government launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme since 2015 on pan India basis. Presently, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. In addition, creation of charging infrastructure is also supported to address range anxiety among users of electric vehicles.

Further, following steps have been taken by the Government for adoption of electric vehicles in the country:

- i. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Drop in battery price will result in cost reduction of electric vehicles.
- ii. Electric Vehicles are covered under Production Linked Incentive (PLI) scheme for Automobile and Auto Components, which was approved on 15th September 2021 with a budgetary outlay of Rs. 25,938 crore for a period of five years.
- iii. GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/charging stations for electric vehicles has been reduced from 18% to 5%.
- iv. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- v. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

ANNEXURE

Listed below table provide state wise number of electric vehicles and total number of vehicle count. The details pertaining to Bihar state are highlighted in bold.

State Name	Total Number of active Vehicle as on 08.12.2021	Total number of active Electric Vehicles as on 08.12.2021
Andaman & Nicobar Island	1,43,529	157
Arunachal Pradesh	2,35,189	20
Assam	44,45,227	43,707
Bihar	98,16,784	58,655
Chandigarh	7,20,272	1,791
Chhattisgarh	65,75,832	11,998
Delhi	1,24,96,058	1,26,111
Goa	10,36,568	1,315
Gujarat	1,97,80,771	13,270
Haryana	1,04,37,108	24,379
Himachal Pradesh	18,97,442	623
Jammu and Kashmir	17,66,726	1,334
Jharkhand	62,19,796	11,060
Karnataka	2,61,96,853	72,018
Kerala	1,53,48,141	12,109
Ladakh	34,665	6
Maharashtra	2,97,77,450	53,159
Manipur	4,61,063	519
Meghalaya	4,37,069	31
Mizoram	2,99,550	18
Nagaland	3,23,087	53
Odisha	95,07,366	10,001
Puducherry	11,86,091	1,393
Punjab	1,21,28,139	8,190
Rajasthan	1,67,11,095	47,480
Sikkim	90,685	22
Tamil Nadu	2,89,53,331	45,368
Tripura	6,29,174	7,146
UT of DNH and DD	2,97,137	123
Uttarakhand	32,27,453	23,524
Uttar Pradesh	3,86,28,929	2,58,105
West Bengal	1,36,00,830	43,432
Grand Total	27,34,09,410	8,77,117

Note:- The details given are for digitized vehicle records as per centralized Vahan 4 and data for Andhra Pradesh, Madhya Pradesh, Telangana, and Lakshadweep are not been provided as they are not in centralized Vahan 4.
